

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/508(KB)2017
IA(I.B.C)/891(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS TIRUPATI JUTE INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Sharma, Adv.] For Erstwhile Liquidator
Mr. Chhedi Rajbhar

ORDER

1. Ld. Counsels for the Erstwhile Liquidator present.
2. **IA(I.B.C)/891(KB)2024**
 - a) This application has been filed by the Liquidator to place on record the 21st Quarterly Progress Report which is placed at Pages No. 29 to 95 in Annexure B of this application.
 - b) This application is supported by an affidavit which is placed at page 5 to 7. The Progress Report is taken on record accordingly, this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH